

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

**LOK SABHA**

UNSTARRED QUESTION No. 288  
TO BE ANSWERED ON 30.11.2021

**Watershed Development Projects**

**288 SHRI VENKATESH NETHA BORLAKUNTA:**

**SHRI PASUNOORI DAYAKAR:**

**DR. G. RANJITH REDDY:**

**SHRIMATI KAVITHA MALOTHU**

Will the Minister of Rural Development be pleased to state:

- (a) whether it is true that 330 watershed development projects have been sanctioned for Telangana under PM Krishi Sinchayee Yojana, if so, the details thereof;
- (b) whether it is true that more than 200 projects are pending for completion, if so, details thereof, district-wise;
- (c) the reasons for delay in completing the projects and efforts being made by the Ministry to complete the left out projects; and
- (d) the details of amount so far spent on the above projects, district-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI FAGGAN SINGH KULASTE)**

- (a) to (d) The Department of Land Resources (DoLR) has sanctioned 330 watershed development projects to Telangana covering an area of about 13.99 lakh hectare during the period 2009-10 to 2014-15 under the erstwhile Integrated Watershed Management Programme (IWMP). Subsequently IWMP was amalgamated as a Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) in 2015-16. A total number of 54 projects in preparatory stage were transferred to State in 2018 to implement them from their own budget. Therefore, DoLR has been financially supporting only 276 projects in State of Telangana.

Out of these, 276 projects, 191 projects have been reported as completed by State of Telangana. Remaining 85 projects are in advanced stage of completion.

Due to uncertainty posed by the pandemic COVID-19, State has not been able to complete planned activities. The State has got Rs. 67.26 crore unspent balance (as on 06.11.2021) which will be utilized for the completion of these projects by March, 2022. DoLR is regularly reviewing the progress of implementation of the scheme with Telangana. D.O. letters to Chief Secretary / Secretary have been written. Video Conferences with CEO, State Level Nodal Agency (SLNA), their officers and field visits to State by Senior Officers of the Department are also undertaken. During these reviews, completion of these projects have always being emphasized.

As per information received from State of Telangana, the district-wise details of projects sanctioned, projects completed and funds spent is given at **Annexure**.

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**Annexure**

**Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 288 for answer on 30.11.2021**

District-wise details of number of projects, sanctioned, completed and funds spent for the projects in  
Telangana

Sl. No.	Districts	No of Projects sanctioned	No of projects completed	Funds spent (Rs. in lakh)
1	Adilabad	22	10	7572.2
2	Bhadradri Kothagudem	19	6	5027.37
3	Jangaon	3	0	230.59
4	Jogulamba Gadwal	12	9	2022.38
5	Khammam	7	1	1092.94
6	Kumaram Bheem Asifabad	19	10	6435.89
7	Mahabubabad	18	11	366.26
8	Mahabubnagar	3	0	4386.94
9	Mancherial	11	7	3147.13
10	Medak	11	5	3483.71
11	Mulugu	7	0	648.91
12	Nagarkurnool	30	18	6482.2
13	Nalgonda	29	22	8701.69
14	Narayanpet	15	8	2669.32
15	Nirmal	7	6	2414.09
16	Rajanna Sirsilla	1	0	0.09
17	Rangareddy	28	19	6826.43
18	Sangareddy	20	17	6490.01
19	Siddipet	9	3	1520.32
20	Suryapet	8	7	2366.91
21	Vikarabad	25	17	8974.77
22	Wanaparthy	12	9	2582.85
23	Hanamkonda	2	0	3.95
24	Warangal	1	0	354.3
25	Yadadri Bhuvangiri	11	6	1815.97
<b>Total</b>		<b>330*</b>	<b>191</b>	<b>85617.22</b>

\* Includes 4 projects which were transferred to Andhra Pradesh during the process of bifurcation of Andhra Pradesh and Telangana..

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